

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 231
(IB)-266(ND)2019

IA/3533/2020,IA/3960/2020 IA/3975/2020 and IA/1577/2020
IA/140/2021,IA/1005/2021

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan ... Applicant/Petitioner

Versus

M/s. Horizon Buildcon Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 03.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)


SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv Aishvary Vikram and Adv Mrinali Prasad, for IA 3975/2020 & IA 140/2020, Mr. Abhishek Anand, Adv, Mr. Rahul Adlakha, Adv, Mr. Pathik Choudhury, Adv. and Mr. Viren Sharma, Adv for RP, Adv Kanishk Khetan for Applicant for IA No. 3533/2020, Ms Nattasha Garg and Mr. Harsimran Duggal- Advocates for R-1 & 2 in IA 3960/2020

ORDER

Renotify this case on 12.03.2021


(T.S SINGH)
COURT OFFICER